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THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 11-10-2017

PROCEEDINGS

Judiciary - Transfer and Postings of Munsiff-Magistrates -Orders issued

ORDER NO. B1(A) 62/2017

As part of the transfer and postings of Munsiff-Magistrates, the following orders are issued.

1. Smt.Smitha M, Munsiff, North Paravur is transferred and posted as Judicial Magistrate of First Class(Temporary),N.Paravur with immediate effect.On expiry of her leave, the officer will take charge as Judicial Magistrate of First Class(Temporary),North Paravur from Smt.Sumey Chandran, the officer at Sl, No,2.
2. Smt.Sumey Chandran, Nyayadhikari, Gram Nyayalaya, North Paravur at Chennamangalam is placed in full Additional charge of Munsiff, North Paravur and Judicial Magistrate of First Class, North Paravur.

The Officer will take the charge of Munsiff, North Paravur from Smt.Sindhu Thankam, Munsiff, Aluva .

Everyweek, the Officer at Sl.No.2 will conduct three days sitting in the court of Munsiff, North Paravur and two days sitting in the court of Judicial Magistrate of First Class, North Paravur, until further orders.

The Officer at Sl.No.1 is eligible for special pay at the rate of Rs.1250 /-per month .

( By Order )



K Babu  
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Govt.Home(C) Dept.,Thiruvananthapuram(With C/L)  
The District Judge and Chief Judicial Magistrate ,Ernakulam  
The Director and Addl.Director, Kerala Judicial Academy, Aluva, Athani.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretary to Hon'ble Mr.Justice Antony Dominic  
The officers concerned.  
The Munsiff Court, North Paravur .  
The Judicial Magistrate of First Class(Temporary)Court,North Paravur .  
The Judicial Magistrate of First Class Court,North Paravur.  
The Confidential Assistants to the Registrars, High Court.  
The B2(A),B3(A), B3(B), B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell, High Court.

10